NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/11/2017

NAME OF THE PETITIONER(S)

: JAGAN THEVERVELIL

NAME OF THE RESPONDENT(S)

: SKY GREEN PLANTATIONS & PRODUCE PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RUPA. J. THARAYIL

COUNSEL FOR PETITIONER 19

ORDER

Counsel for the Petitioner present and submitted that the Administrator could not get the relevant records for submission of the detailed report. She further submitted that the Administrator had already requested to the concerned for production of the relevant records. Based on this, she prayed for more time to submit the detailed report. At request, time is enlarged. Put up on **03.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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